



V. SHANKAR

B. Com., MBA, ACMA, CGMA, FCS &
Insolvency Professional

V Shankar & Co.,

Company Secretaries

303, Block-A, Legend Commercial Complex,
3-4-770 & 136, Opp. ICICI Bank,
Above Keshav Medicals,
Barkatpura, Hyderabad, Telangana - 500027
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SCHEDULE I FORM-A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process Regulations, 2017))

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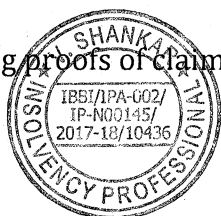
1	NAME OF CORPORATE PERSON	VIPTELA SYSTEMS PRIVATE LIMITED
2	DATE OF INCORPORATION OF CORPORATE PERSON	29/05/2014
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Registrar of Companies, Bangalore under Companies Act, 2013
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U72200KA2014PTC074643
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Brigade South Parade, 2nd Floor, No. 10, Mahatma Gandhi Road, Bangalore KA 560001
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	21 st March 2022
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	V. Shankar, Email: 1981shanky@gmail.com Address: 303, Block- A, Legend Commercial Complex, 3-4-770 & 136, Opp. ICICI Bank, Above Keshav Medicals, Barkatpura, Hyderabad-500027. IBBI Reg: IBBI/IPA-002/IP-N00145/2017-18/10436
8	LAST DATE FOR SUBMISSION OF CLAIMS	20 th APRIL 2022, by 5:00 PM (IST)

Notice is hereby given that the **VIPTELA SYSTEMS PRIVATE LIMITED** has commenced voluntary liquidation on 21st March, 2022. The stakeholders of **VIPTELA SYSTEMS PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before 20th April, 2022, by 5:00 PM (IST) to the liquidator at the address mentioned against item 7. The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 21.03.2022

Place: Hyderabad



Name and signature of

Liquidator: V. Shankar.

IBBI/IPA-002/IP-N00145/2017-18/10436